

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-794(PB)/2020

IN THE MATTER OF:

Jagarnath Transport
v.

.... Applicant/petitioner

Action Ispat & Power Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 23.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the respondent

Mr. Harsh Tayal, Adv.
Ms. Varsha Banerjee, Adv. for CD

ORDER

Looking at the order dated 27.11.2019 passed by Hon'ble Supreme Court of India, list the matter for hearing after being mentioned by the parties.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)